

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1)	R. Parthasarathy Abhinav Parthasarathy	Counsel for the Respondent	B. Akhman

2.	Sri maruthi	Counsel for petitioner	R. Parthasarathy
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Counsel for petitioner present. Counsel for respondent present and stated that the matter has been settled between the parties. Both the counsel prayed time for filing joint memo of compromise. Time extended at their request. Put up on 04.09.2017 at 10.30 A.M.

sd/-
(K. Anantha Padmanabha Swamy)
Member (Judicial)

bc